

**DIVISION BENCH**

**O-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

IA/898(KB)2020  
In  
C.P. (IB)/263(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>nd</sup> February, 2021, 10:30 A.M**

Name of the Company	BANK OF INDIA Vs. AMRIT FRESH PVT. LTD.		
Under Section	Sec 43(1) r/w Sec 44 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Mr. Niraj Agarwal, Resolution Professional

Mr. Rahul Parasrampurua, PCS - For the Resolution Professional

Mr. Nirmalya Dasgupta, Advocate -For the Respondent No. 1 and 2

Mr. Shwetaank Nigam, Advocate

**ORDER**

Mr. Niraj Agarwal, RP is present, in person. The Ld. Counsel, Mr. Nirmalya Dasgupta, along with Mr. Swetank Nigam, Ld. Counsel are present for the Respondent Nos. 1 and 2.

List this matter for final hearing and disposal on 5<sup>th</sup> April, 2021.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

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